

SPECIAL BENCH  
COURT - I

**O-230**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/169(KB)2022  
IA(COMPANIES.ACT)/127(KB)2023, COMP.APPL/14(KB)2024,  
IA(COMPANIES.ACT)/137(KB)2023, CONT.A./9(KB)2022,  
IA(COMPANIES.ACT)/128(KB)2023, CONT.A./16(KB)2023,  
CONT.A./7(KB)2023, IA(COMPANIES.ACT)/135(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>KESHAV KUMAR DUBEY VS BIJAY ROAD TRANSPORT PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 213 SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Kanishk Kejriwal, Adv. : For Petitioner  
Mr. Amandeep Singh, Adv.  
Mr. Rajesh Upadhyay, Adv.  
Mr. Surabita Biswas, Adv.

Mr. Vikash Singh, Adv. : For Respondents  
Mr. Sudarshan Kr. Agarwal, Adv.  
Ms. Nitu Singh, CS

**ORDER**

1. Ld. Counsel/Authorized Representative for the parties present.
2. Mediation proceedings are going on between the parties. Parties are almost on the verge of settling their disputes.
3. Post this matter on **30/08/2024** for reporting settlement, if any.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**